

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH, (COURT-II)

Item No. 205

(IB)-1744(ND)2019

IA/2434/2021, IA-2686/2021 IA-2701/2021 I.A/2825/2021

IA/3174/2021, IA/3507/2021

IN THE MATTER OF:

Canara Bank

... Applicant/Petitioner

Vs.

M/s. Bulland Buildtech Pvt. Ltd

... Respondent

Under Section: 7 of IBC, (CIRP)

Order delivered on 12.08.2021

CORAM:

**SHRI. ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (J)**


**SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)**

PRESENT:

Adv Prachie Jain for IRP, Mr. Rakesh Kumar, Ms. Preeti Kashyap, Mr. Ankit Sharma appearing for the RP, PCS Aradhana Singh on behalf of AR of Homebuyers in IA 2686, Mr. Mahesh Taneja IRP, Adv. Saurabh Kalia and Adv. Aaryan Sharma for Applicant in 2825/2021, Adv. Anuag Ojha and Shivam Malhotra for Respondents, Mr. Ashish Makhija, Mr. Akash Srivastava and Ms. Richa Singh - Adv for Applicants (Homebuyers)

ORDER

Renotify this case on 26.08.2021


(T.S. SINGH)
COURT OFFICER